

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/ (IB)/2017  
NAME OF THE PETITIONER(S) : KOTAK COMMODITIES SERVICES LTD  
NAME OF THE RESPONDENT(S) : SUBBURAJ SPINNING MILLS PVT LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

S. K. SRINIVASAN  
(M. Theiva Kumar)  
9444403283

Counsel for petitioner

Dr. Thirumala  
03/8/17

P. J. RISHIKESH  
P. J. SRIGANESH  
9884862677

for Respondent

M. S. S. L.

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter has been settled between the parties amicably and the proposal has been mooted by the respondent for making a payment schedule. Counsel for petitioner prayed time for getting instructions from the client and submitting the final outcome. Time extended at request. Put up on 09.08.2017 at 10.30 A.M.

sd/-  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)